

Retirement

IN THE CENTRAL ADMINISTRATIVE TRIAUNAL
AHMEDABAD BENCH

O.A. No. 422 OF 1991
Case No.

DATE OF DECISION 14.8.1992

Major Jhanda Singh Petitioner

Mr. R.R. Tripathi Advocate for the Petitioner(s)

Versus

Union of India & Ors. Respondents

Mr. Akil Kureishi Advocate for the Respondent(s)

CORAM :

The Hon'ble Mr. N.V.Krishnan, Vice Chairman.

The Hon'ble Mr. R.C.Bhatt, Member(J).

1. Whether Reporters of local papers may be allowed to see the Judgement ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgement ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?

Major Jhanda Singh,
Deputy Director, NQC,
NCC Directorate,
Ahmedabad.

Address: 414-C, Gold View Quarters,
Cantonment,
Ahmedabad- 3.

..... Applicant.

(Advocate:Mr.R.R.Tripathi)

Versus.

1. Union of India,
through the Secretary,
Ministry of Defence,
Government of India,
Central Secretariat,
(South Block),
New Delhi - 1.

2. Director General,
Directorate General, NCC
Ministry of Defence,
West Block - IV,
R.K. Puram,
New Delhi - 66.

3. Dy. Director General,
NCC Directorate,
Gujarat Camp,
Ahmedabad.

..... Respondents.

(Advocate:Mr. Akil Kureishi)

ORAL ORDER

O.A.No. 422/1991

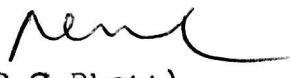
Date: 14.8.1992.

Per: Hon'ble Mr.N.V.Krishnan, Vice Chairman.

When the matter came up for final hearing, the learned counsel for the respondents submitted that a similar matter involving the date of retirement of an Army Officer employed in the N.C.C. was allowed by the Principal Bench and he was allowed to retire at 58. The decision of the Principal Bench has since been reversed by the Supreme Court in SLP filed by the Government of India, reported in AIR 1992 SC 1479, Union of India vs/. Komal Charan. In this view of the matter,

the learned counsel for the respondents submit that there is no force in this application. The application is ~~unable~~ ^u to rebut this.

2. In the light of this submission, this application is dismissed as being devoid of merit.


(R.C.Bhatt)

Member (J)


(N.V.Krishnan)
Vice Chairman

vtc.